

ORISSA HIGH COURT
FILING REPORT AS ON :17/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000021/2020	M/S MANIKESWAR GEMS PVT. VS M/S. ZAM ENGG AND LOGISTICS PVT. LTD.	B.TRIPATHY VS	// ()
2	BLAPL/0005597/2020	PREMJIT @ RAJU SUNA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// AMBABHONA /81 /2020 ()
3	BLAPL/0005598/2020	NIRMALA BISWAL VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// ABHAYACHANDPUR /66 /2018 ()
4	BLAPL/0005599/2020	SALMAN BANKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// DAMANJODI /50 /2020 ()
5	BLAPL/0005600/2020	BALINDRA SAHANI VS STATE OF ODISHA	SOMANATH SATAPATHY VS	// PARADEEP LOCK /90 /2014 ()
6	BLAPL/0005601/2020	JAGAMOHAN PARABHOI @ GAJAMOHAN PARABHOI VS STATE OF ODISHA	PRASANTA BARIK VS	// BHAWANIPATNA SADAR /432 /2019 ()
7	BLAPL/0005602/2020	SARBESWAR MOHANTY @ BANKA MITU VS STATE OF ODISHA	B.K.GHADEI VS	// MADHUPATNA /114 /2020 ()
8	BLAPL/0005603/2020	SIBA PRASAD PRADHAN @ MANTU VS STATE OF ODISHA	S.K.MOHANTY VS	// JAGANNATHA PRASAD /104 /2020 ()
9	BLAPL/0005604/2020	BABUL BEHERA VS STATE OF ODISHA	S.ROUT VS	// PARJANG /188 /2019 ()
10	BLAPL/0005605/2020	SUSHANTA SUNANI VS STATE OF ODISHA	B.R.TRIPATHY VS	// SASON /92 /2020 ()
11	BLAPL/0005606/2020	PRADEEP KUMAR SETHY VS ENFORCEMENT DIRECTORATE, GOVT. OF INDIA	CHANDANA MISHRA VS	// / /0 ()

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12	BLAPL/0005607/2020	PINTU @ SUVENDU DAS VS STATE OF ODISHA	BRUNDABAN ROUT VS	CHAULIAGANJA /27 /2016 () //
13	BLAPL/0005608/2020	BINAYAKA KANHAR VS STATE OF ODISHA	SITI KANT MISHRA VS	BALLIGUDA /110 /2020 () //
14	BLAPL/0005609/2020	BIJAYALAXMI SAHU VS STATE OF ODISHA	JEETENDRA SAHU VS	PADMAPUR /9 /2020 () //
15	BLAPL/0005610/2020	KAMADEB JAL @ BANDKU JAL VS STATE OF ODISHA	TUKUNA MISHRA VS	BHAWANIPATNA SADAR /274 /2019 () //
16	BLAPL/0005611/2020	BRAJAKISHORE DAKUA VS STATE OF ODISHA	N.K.LENKA VS	PHIRINGIA /65 /2020 () //
17	BLAPL/0005612/2020	PUNIT SHANKAR TIWARI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	/ /0 () //
18	BLAPL/0005613/2020	DISOJA NAIK VS STATE OF ODISHA	J.N.PANDA VS	BHAWANIPATNA TOWN /79 /2020 () //
19	BLAPL/0005614/2020	MUKESH KUMAR VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /178 /2015 () //
20	BLAPL/0005615/2020	JITU @ JITENDRA MOHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /102 /2020 () //
21	BLAPL/0005616/2020	DANTESWAR BISHI @ KALIA VS STATE OF ODISHA	J.N.PANDA VS	BHAWANIPATNA TOWN /58 /2018 () //
22	BLAPL/0005617/2020	PADMAN MAHANANDIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /127 /2016 () //
23	BLAPL/0005618/2020	ABHIJIT BEHERA	Abhishek Dash	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005619/2020	TAPAN KUMAR NAIK	P.K.MOHANTY	DEOGARH /34 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005620/2020	BIJU KERAI	JASHOBANTA DASH	PALLAHARA /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005621/2020	SATYABAN MOHALIK	BIGYAN KUMAR SHARMA	BASTA /323 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005622/2020	SHRIKANT MOHANT	SOUMYA RANJAN MOHANTY	/ /0
		VS	VS	()
		REPUBLIC OF INDIA (CBI)		//
28	BLAPL/0005623/2020	RAMA KRUSHNA NAIK @ KRUSHNA NAIK	D.P.SARANGI	CHANDAPUR /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005624/2020	CHITTA RANJAN NAIK	GOPAL KRUSHNA MOHANTY	NANDAPUR /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005625/2020	CHANDRAKANTA MALLIK	KASHINATH PATTNAIK	KANPUR /84 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005626/2020	PRAMILA DEHURY	S.K.MOHAPATRA	MOTANGA /147 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005627/2020	PICHHALU @ SUBASH BAG	PRATYUSH RANJAN PATNAIK	BOLANGIR SADAR /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005628/2020	UPENDRA KUMAR NAYAK	SMRUTI RANJAN MOHAPATRA	/66 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005629/2020	PITARA BARIK	PRASANTA KUMAR NANDA	DAMANJODI /50 /2020
		VS	VS	()

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35	BLAPL/0005630/2020	STATE OF ODISHA BIRANCHI MUNDA VS	RAJIV KUMAR MAHANTA VS	// JHUMPURA /119 /2019 ()
36	BLAPL/0005631/2020	STATE OF ODISHA SUSHIL KUMAR DHALASAMANTA VS	MANAS CHAND VS	// BIDANASI /42 /2013 ()
37	BLAPL/0005632/2020	STATE OF ODISHA RUPA PANGI VS	RAJIB LOCHAN PATTNAIK VS	// BORIGUMMA /91 /2018 ()
38	BLAPL/0005633/2020	STATE OF ODISHA JITENDRA KUMAR SHA @ GORE VS	KANANBALA ROY CHOUDHURY VS	// PLANTSITE /166 /2020 ()
39	BLAPL/0005634/2020	STATE OF ODISHA SITARAM SAHU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /462 /2020 ()
40	BLAPL/0005635/2020	STATE OF ODISHA SEKH SALIM @ SK. SALIM VS	PRATIK DASH VS	// JEYPORE SADAR /123 /2020 ()
41	BLAPL/0005636/2020	STATE OF ODISHA SUJIT KUMAR SAHU VS	SURYAKANTA DASMOHAPATRA VS	// BANARAPAL /60 /2019 ()
42	BLAPL/0005637/2020	STATE OF ODISHA BINOD KUMAR JALA VS	KAUSTUVA MOHANTY VS	// PHULBANI TOWN /96 /2017 ()
43	BLAPL/0005638/2020	STATE OF ODISHA BABUN @ SRIKANTA NAYAK VS	DEVASHIS PANDA VS	// MOTANGA /140 /2020 ()
44	BLAPL/0005639/2020	STATE OF ODISHA SIBA PRADHAN VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /77 /2019 ()
45	BLAPL/0005640/2020	STATE OF ODISHA KRISHNA MOHANTY @ KRISHNA KU. MOHANTY VS STATE OF ODISHA	SUBHAGYA KUMAR DASH VS	// ROURKELA GRPS. /53 /2018 () //

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46	BLAPL/0005641/2020	SANTOSH PATRA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	ASKA /3 /2020 0 //
47	CMP/0000457/2020	SANJU NAYAK VS PIRU MARANDI	JAYAJIT PANDA VS	// 0 //
48	CONTC/0003356/2020	ARCHANA PATTNAIK VS SATYABRATA SAHOO	ADV VS	// 0 //
49	CONTC/0003357/2020	AKSHYA KUMAR BEHERA VS BIBHUTI BHUSAN PATTANAIAK	ADV VS	// 0 //
50	CONTC/0003358/2020	KHATU CHARAN MOHAKHUD VS SATYABRATA SAHU	ADV VS	// 0 //
51	CONTC/0003359/2020	BHIKARI CHHANCHANA VS RAMESH HANSADA	ADV VS	// 0 //
52	CONTC/0003360/2020	PRASANT KUMAR SATAPATHY VS SATYABRATA SAHU	ADV VS	// 0 //
53	CONTC/0003361/2020	PARESH KUMAR MOHAPATRA VS ASWINI KUMAR MISHRA	ADV VS	// 0 //
54	CONTC/0003362/2020	GIRIJA PRASAD BARIK VS SATYABRATA SAHU	ADV VS	// 0 //
55	CONTC/0003363/2020	RAMESH BHAGAT VS PRADEEPTA KUMAR MAHAPATRA	ADV VS	// 0 //
56	CONTC/0003364/2020	TRILOCHAN BEURIA VS ASHWINI MISHRA	ADV VS	// 0 //
57	CONTC/0003365/2020	M.C. OF BARAGOUNIA G.P. HIGH SCHOOL	K.K.SWAIN	//

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		VS	VS	()
		SATYABRATA SAHU		//
58	CONTC/0003366/2020	DEVI PRASAD PANDA	ADV	//
		VS	VS	()
		SUBASH CHANDRA BARMMA		//
59	CONTC/0003367/2020	DR.NARAYAN CHANDRA SAHOO	ADV	//
		VS	VS	()
		PRADIPTA KUMAR MOHAPATRA		//
60	CONTC/0003368/2020	MONALISHA DAS MOHAPATRA	ADV	//
		VS	VS	()
		PRADEEP KUMAR SAHOO		//
61	CONTC/0003369/2020	SUSAMA PATEL	ADV	//
		VS	VS	()
		MINARANI MANGAL		//
62	CONTC/0003370/2020	HANDA TANTY	ADV	//
		VS	VS	()
		MANAS RANJAN SAHU		//
63	CONTC/0003371/2020	RUDRA NARAYAN HOTA	KRISHNA CHANDRA SAHU	//
		VS	VS	()
		SOURAV GARG		//
64	CONTC/0003372/2020	PRABASINEE ROUTRAY	ADV	//
		VS	VS	()
		PRAVANSU ROUT		//
65	CONTC/0003373/2020	CHAKRADHAR MADGUL	ADV	//
		VS	VS	()
		BHABANI SHANKAR CHAYANI		//
66	CRLA/0000445/2020	MURALI GOUDA	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	CRLA/0000446/2020	NARAYANA BARIHA	SURYAKANTA DWIBEDI	LARAMBA /79 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	CRLA/0000447/2020	KRUSHNA BARIHA	SURYAKANTA DWIBEDI	LARAMBA /79 /2019
		VS	VS	()

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69	CRLA/0000448/2020	STATE OF ODISHA LINGARAJ RATH VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /460 /2020 ()
70	CRLA/0000449/2020	STATE OF ODISHA BINOD SHARMA VS	DHIRENDRA KUMAR MOHAPATRA VS	// JHARSUGUDA /380 /2020 ()
71	CRLMC/0001254/2020	STATE OF ORISSA HEMANTA KUMAR PRADHAN VS	H.N.MOHAPATRA VS	// SATYABADI /159 /2019 ()
72	CRLMC/0001255/2020	STATE OF ODISHA BINODINI PANDA VS	GOURI KUMAR RATH VS	// AIR FIELD P.S. /396 /2017 ()
73	CRLMC/0001256/2020	STATE OF ODISHA MANAS RANJAN SAHOO VS	SANTANU KU.SARANGI VS	// BALIANTA P.S. /50 /2020 ()
74	CRLMC/0001257/2020	STATE OF ODISHA ANIRUDHA DAS VS	SOURA CHANDRA MOHAPATRA VS	// PANIKOILI /49 /2020 ()
75	CRLMC/0001258/2020	STATE OF ORISSA SAMUEL EKKA VS	SANTANU KUMAR SARANGI VS	// JANKIA P.S. /175 /2014 ()
76	CRLMC/0001259/2020	STATE OF ODISHA JAGA ROUT@CHITA RANJAN ROUT VS	GOPAL KRUSHNA MOHANTY VS	// RANPUR /172 /2015 ()
77	CRLMC/0001260/2020	STATE OF ODISHA SANTOSH MAJHI VS	PRAVAT KUMAR MOHANTY VS	// / /0 ()
78	CRLMC/0001261/2020	KABITA MAJHI RANI ITEESRI MOHAPATRA VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /39 /2020 ()
79	CRLMP/0000864/2020	STATE OF ORISSA SOBHARANI ROUT VS	P.R.SINGH VS	// / /0 ()
		STATE OF ORISSA		//

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80	CRLMP/0000865/2020	PRADIP SWAIN VS STATE OF ODISHA	S.P.DAS VS	/ /0 O //
81	CRLMP/0000866/2020	ASHESH KUMAR MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 O //
82	CRLMP/0000867/2020	DEEPAK SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 O //
83	CRLMP/0000868/2020	HRUSIKESH NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 O //
84	CRLMP/0000869/2020	BASANTA MANJARI MOHANTY VS THE SUPERINTENDENT OF POLICE, KENDRAPARA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 O //
85	CRLMP/0000870/2020	PURABI PATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 O //
86	CRLMP/0000871/2020	NANDA KISHORE SAMAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 O //
87	CRLMP/0000872/2020	GANESWAR DASH VS DIRECTOR GENERAL CRIME BRANCH, ODISHA	ANTARYAMI SWAIN VS	/ /0 O //
88	CRLMP/0000873/2020	DHRUBA CHARAN MALLICK VS STATE OF ODISHA	K.C.TRIPATHY VS	/ /0 O //
89	CRLMP/0000874/2020	NABIN KUMAR PATRA VS DIRECTOR GENERAL OF POLICE CRIME BRANCH, CTC	ANTARYAMI SWAIN VS	/ /0 O //
90	CRLMP/0000875/2020	MANGULI BEWA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	/ /0 O //
91	CRLREV/0000350/2020	RASHMIRANJAN PRADHAN	BISWAJIT NAYAK	/ /0

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		VS	VS	0
		BANDITA SWAIN @ PRADHAN		//
92	FAO/0000639/2020	DIIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	VS	//
		VS	VS	0
		LAXMI PUTEI		//
93	MACA/0000585/2020	NATIONAL INSURANCE CO.LTD.	SUBRAT SATPATHY	//
		VS	VS	0
		BHANUMATI PAGADA		//
94	MACA/0000586/2020	NATIONAL INSURANCE COMPANY LTD.	MRINALINI PADHI	//
		VS	VS	0
		PAYAL NAYAK		//
95	MACA/0000587/2020	NATIONAL INSURANCE COMPANY LTD.	MRINALINI PADHI	//
		VS	VS	0
		ASHA RANSINGH		//
96	MACA/0000588/2020	HARAMANI NAYAK	DEBASIS TRIPATHY	//
		VS	VS	0
		SMRUTIMAYEE JENA@ NAYAK		//
97	MATA/0000080/2020	SMRUTIREKHA RAY	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		ABHIJIT NAYAK		//
98	RSA/0000175/2020	JASMINE PATNAIK	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
		SHYAMAMANI PATNAIK@SHYAMA PATANAIAK		//
99	RVWPET/0000263/2020	AMRITA MOHAPATRA	SANDIPANI MISHRA	//
		VS	VS	0
		RITESH SHARMA		//
100	STREV/0000027/2020	M/S. RAJATRAJ ENTERPRISES	DAMODAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
101	TRP(C)/0000131/2020	SEEMA@ DIPTI AGARWAL	BRUNDABAN ROUT	//
		VS	VS	0
		BINOD KUMAR AGARWAL		//
102	WA/0000482/2020	THE UTKAL UNIVERSITY, VICE CHANCELLOR	GURU PRASAD MOHANTY	//
		VS	VS	0

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103	WA/0000483/2020	STATE OF ODISHA DILLIP KUMAR BHUE VS	ARJUNA CHARANA BEHERA VS	// // ()
104	WA/0000484/2020	STATE OF ODISHA KABITA NAIK VS	SIDHESWAR MALLIK VS	// // ()
105	WA/0000485/2020	STATE OF ODISHA HORIHARA BEHERA VS	NEELAKANTHA PANDA VS	// // ()
106	WA/0000486/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // ()
107	WA/0000487/2020	BIBEKANANDA DASH AMRITA SAHU VS	ASHOK KUMAR BEHERA VS	// // ()
108	WA/0000488/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T ADVOCATE VS	// // ()
109	WP(C)/0019824/2020	SUMANTA KUMAR PATEL ADHIKARI LENKA VS	SATYABRATA MOHANTY 1 VS	// // ()
110	WP(C)/0019825/2020	STATE OF ODISHA BIJAYALAXMI TRIPATHY VS	SATYABRATA MOHANTY 1 VS	// // ()
111	WP(C)/0019826/2020	STATE OF ODISHA SASMITA SENAPATI VS	ARJUN CHARAN BEHERA VS	// // ()
112	WP(C)/0019827/2020	STATE OF ODISHA NIRANJAN SETHY VS	SATYABRATA MOHANTY..1 VS	// // ()
113	WP(C)/0019828/2020	STATE OF ODISHA PRAFULLA KUMAR BHUYAN VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// // () //

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114	WP(C)/0019829/2020	DILLIP KUMAR ACHARYA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
115	WP(C)/0019830/2020	JAYARAM DAS VS R.T.O. KEONJHAR	A.K.BEHERA VS	// O //
116	WP(C)/0019831/2020	NIBEDITA MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
117	WP(C)/0019832/2020	PRAMOD KUMAR ROUTRAY VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
118	WP(C)/0019833/2020	SAMIR KUMAR MOHAPATRA VS R.T.O. MAYURBHANJ	A.K.BEHERA VS	// O //
119	WP(C)/0019834/2020	PRADEEPTA KUMAR DASH VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
120	WP(C)/0019835/2020	SURENDRA BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
121	WP(C)/0019836/2020	SISIR KUMAR DAS VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
122	WP(C)/0019837/2020	DURYODHAN BARIK VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
123	WP(C)/0019838/2020	SHYAM SUNDAR BEHERA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// O //
124	WP(C)/0019839/2020	BHARAMARABARA BHOI VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
125	WP(C)/0019840/2020	BABAJI CHARAN PALEI	B.N.PARIDA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0019841/2020	ALOK KUMAR SAHOO	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0019842/2020	SRINIBAS DAS	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0019843/2020	PREMSINGH MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0019844/2020	NIRANJAN SAMANTSINGHAR	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0019845/2020	LAVA CHANDRA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0019846/2020	MAHENDRA KUMAR ACHARYA	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0019847/2020	JAYAGOPAL NAIK	PRAHALLADA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0019848/2020	SHIVANI MAHATO	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0019849/2020	ARTABANDHU BISWAL	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0019850/2020	LIPPIKA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0019851/2020	NIRANJAN BISWAL	SATYABRATA MOHANTY..1	//
		VS	VS	0

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137	WP(C)/0019852/2020	STATE OF ODISHA LAXMIDHAR MAHANTA VS	B.N.PARIDA VS	// // ()
138	WP(C)/0019853/2020	STATE OF ODISHA DHIREN KUMAR PATI VS	SATYABRATA MOHANTY..1 VS	// // ()
139	WP(C)/0019854/2020	STATE OF ODISHA DULLAV MAHANTA VS	B.N.PARIDA VS	// // ()
140	WP(C)/0019855/2020	STATE OF ODISHA CHITTARANJAN NAYAK VS	N.K.SAHU VS	// // ()
141	WP(C)/0019856/2020	COLLECTOR, BHADRAK PRATAP KUMAR MISHRA VS	SATYABRATA MOHANTY.1 VS	// // ()
142	WP(C)/0019857/2020	STATE OF ODISHA NABAKISHORE MAHANTA VS	B.N.PARIDA VS	// // ()
143	WP(C)/0019858/2020	STATE OF ODISHA SK.BARKATULLAH VS	SATYABRATA MOHANTY..1 VS	// // ()
144	WP(C)/0019859/2020	STATE OF ODISHA DAITYARI MAHANTA VS	B.N.PARIDA VS	// // ()
145	WP(C)/0019860/2020	STATE OF ODISHA DURYODHAN JENA VS	SATYABRATA MOHANTY 1 VS	// // ()
146	WP(C)/0019861/2020	STATE OF ODISHA PABITRA MOHAN BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
147	WP(C)/0019862/2020	STATE OF ORISSA RITESH KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY.1 VS	// // () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0019863/2020	BIPIN BIHARI MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// O //
149	WP(C)/0019864/2020	ROSHANI NAIK VS PRINCIPAL SECY. TO GOVT. URBAN DEVELOPMENT DEPT.	MOHENDRA DALAI VS	// O //
150	WP(C)/0019865/2020	ASHISA KUMAR MOHAPATRA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
151	WP(C)/0019866/2020	RAMESH CHANDRA PATI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// O //
152	WP(C)/0019867/2020	JAYANTI MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// O //
153	WP(C)/0019868/2020	BICHITRANANDA PATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// O //
154	WP(C)/0019869/2020	JYOTSHNARANI MISHRA VS REGISTRAR, DIST. CIVIL COURT, BHADRAK	GYANESWAR SATPATHY VS	// O //
155	WP(C)/0019870/2020	SURESH DASH VS STATE OF ODISHA	K.K.SWAIN VS	// O //
156	WP(C)/0019871/2020	MANJARI DEHURI VS STATE OF ODISHA	PRAHALLADA SAHU VS	// O //
157	WP(C)/0019872/2020	MAHESH KUMAR BHATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// O //
158	WP(C)/0019873/2020	PRASANTA KUMAR ROUT VS STATE OF ODISHA	K.K.SWAIN VS	// O //
159	WP(C)/0019874/2020	PRASANTA KUMAR SAHOO	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0019875/2020	BHABAGRAHI SETHY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0019876/2020	MALAY KRUSHNA PRADHAN	SIBA PRASAD PATRA	//
		VS	VS	0
		THE BOARD OF SECONDARY EDUCATION, ORISSA		//
162	WP(C)/0019877/2020	RINA SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0019878/2020	BRAJA MOHAN MISHRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0019879/2020	CHAITANYA CHARAN MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0019880/2020	BHARAT CHANDRA MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0019881/2020	MALATI NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0019882/2020	SURESH CHAND JAIN	SREEJIT MOHANTY	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION		//
168	WP(C)/0019883/2020	SANJUKTA SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0019884/2020	PRADIPTA KUMAR BAL	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0019885/2020	SUSANTA KUMAR RANSINGH	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0019886/2020	STATE OF ODISHA MANGULU CHARAN SAHOO VS	K.K.SWAIN VS	// // ()
172	WP(C)/0019887/2020	STATE OF ODISHA RANJAN KUMAR SAMAL VS	B.N.PARIDA VS	// // ()
173	WP(C)/0019888/2020	STATE OF ODISHA DAMBARUDHAR MAHANTA VS	K.K.SWAIN VS	// // ()
174	WP(C)/0019889/2020	STATE OF ODISHA UMESH CHANDRA BEHERA VS	DEBENDRA DHAR VS	// // ()
175	WP(C)/0019890/2020	DIRECTOR, DIRECTORATE OF TREASURIES AND INSPECTION, ODISHA RABATI MAHANTA VS	BHABANI SANKAR DAS VS	// // ()
176	WP(C)/0019891/2020	STATE OF ODISHA PRASANTA KUMAR NAIK VS	K.K.SWAIN VS	// // ()
177	WP(C)/0019892/2020	STATE OF ODISHA KAILASH CHANDRA MAHANTA VS	K.K.SWAIN VS	// // ()
178	WP(C)/0019893/2020	STATE OF ODISHA BHANUMATI BEHERA VS	K.K.SWAIN VS	// // ()
179	WP(C)/0019894/2020	STATE OF ODISHA DAITARI BEHERA VS	B.DASH VS	// // ()
180	WP(C)/0019895/2020	STATE OF ODISHA SUMANTA ROUT VS	DEBENDRA DHAR VS	// // ()
181	WP(C)/0019896/2020	DIRECTOR, DIRECTORATE OF TREASURIES AND INSPECTION, ODISHA DEBENDRA KUMAR BEJ VS STATE OF ODISHA	K.K.SWAIN VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0019897/2020	MURALIDHAR MOHARANA VS STATE OF ODISHA	B.DASH VS	// O //
183	WP(C)/0019898/2020	MALATI KUMARI NATH SHARMA VS STATE OF ODISHA	K.K.SWAIN VS	// O //
184	WP(C)/0019899/2020	BABITA BEHERA VS STATE OF ODISHA	B.DASH VS	// O //
185	WP(C)/0019900/2020	KHAGESWAR NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// O //
186	WP(C)/0019901/2020	PRANABANDHU SETHI VS STATE OF ODISHA	B.DASH VS	// O //
187	WP(C)/0019902/2020	RATNAMANI SINGH VS STATE OF ODISHA	K.K.SWAIN VS	// O //
188	WP(C)/0019903/2020	RANJAN KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// O //
189	WP(C)/0019904/2020	RANJIT PATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// O //
190	WP(C)/0019905/2020	PATUA JENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// O //
191	WP(C)/0019906/2020	BRAHMANANDA BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// O //
192	WP(C)/0019907/2020	HEMANTA KUMAR NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// O //
193	WP(C)/0019908/2020	BIJAY KUMAR PANIGRAHI	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0019909/2020	MAMATARANI SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0019910/2020	SAMBHUNATH BEHERA	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0019911/2020	PUSPA NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0019912/2020	LOKANATH MOHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0019913/2020	SAMBAR JENA	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0019914/2020	RAHAS BIHARI NAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0019915/2020	SATYAKI CHARAN ROUT	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0019916/2020	AJAYA BIJAYA NANDA SHARMA	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0019917/2020	M/S UTKAL STONE WORKS	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0019918/2020	ANUSUYA LENKA	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0019919/2020	HARI PRASADA PATI	SATYABRATA MOHANTY..1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0019920/2020	STATE OF ODISHA BABRUBAHAN MAHANTA VS	B.N.PARIDA VS	// // ()
206	WP(C)/0019921/2020	STATE OF ODISHA ANJAN KUMAR JENA VS	SATYABRATA MOHANTY..1 VS	// // ()
207	WP(C)/0019922/2020	STATE OF ODISHA DHANURJAY MAHANTA VS	B.N.PARIDA VS	// // ()
208	WP(C)/0019923/2020	STATE OF ODISHA RAJESH MOHANTY VS	MITALEE JESTHI VS	// // ()
209	WP(C)/0019924/2020	STATE OF ODISHA GOBINDA CHANDRA MAHARANA VS	B.N.PARIDA VS	// // ()
210	WP(C)/0019925/2020	STATE OF ODISHA DEBENDRANATH SAHOO VS	SATYABRATA MOHANTY..1 VS	// // ()
211	WP(C)/0019926/2020	STATE OF ODISHA RAJESH MOHANTY VS	MITALEE JESTHI VS	// // ()
212	WP(C)/0019927/2020	STATE OF ODISHA RITA MISHRA VS	SATYABRATA MOHANTY..1 VS	// // ()
213	WP(C)/0019928/2020	STATE OF ODISHA JAGABANDHU BARIK VS	B.N.PARIDA VS	// // ()
214	WP(C)/0019929/2020	STATE OF ODISHA KHIROD KUMAR SENAPATI VS	SATYABRATA MOHANTY..1 VS	// // ()
215	WP(C)/0019930/2020	STATE OF ODISHA JAGADA NANDA MISHRA VS STATE OF ODISHA	B.N.PARIDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0019931/2020	CHIRANJIT SAHOO VS NORTH EASTERN ELECTRICITY SUPPLY COMPANY LTD.(NESCO)	PRASANTA KUMAR SATAPATHY VS	// O //
217	WP(C)/0019932/2020	DHANESWAR MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// O //
218	WP(C)/0019933/2020	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// O //
219	WP(C)/0019934/2020	BHAGABAN KHANDAPATRA VS STATE OF ODISHA	B.N.PARIDA VS	// O //
220	WP(C)/0019935/2020	PRATAP CHANDRA MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// O //
221	WP(C)/0019936/2020	TARANISEN MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// O //
222	WP(C)/0019937/2020	SANJAY KUMAR MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// O //
223	WP(C)/0019938/2020	GOPAMANI PANIGRAHI VS ENGINEER IN CHIEF CUM SECRETARY	BIDYADHAR PRADHAN VS	// O //
224	WP(C)/0019939/2020	BANAMALI BEHERA VS STATE OF ODISHA	B.N.PARIDA VS	// O //
225	WP(C)/0019940/2020	ANNAPURNA @ ARNNAPURNA ROUT @ PARIPALM VS STATE OF ODISHA	P.R.MISHRA VS	// O //
226	WP(C)/0019941/2020	KASHINATH PRUSTI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// O //
227	WP(C)/0019942/2020	SATYANARAYAN SETHI	ANIL KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0019943/2020	MINAKETAN PANDA	PRASANTA KUMAR ROUTRAY	//
		VS	VS	0
		STATE OF ORISSA		//
229	WP(C)/0019944/2020	RAJAT KUMAR SWAIN	M/S. P. BEHERA	//
		VS	VS	0
		TAHASILDAR, MAHANGA		//
230	WP(C)/0019945/2020	MADHAB CHANDRA PRADHAN	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0019946/2020	RAMCHANDRA SAMAL	SRIKANTA MAHUNTA	//
		VS	VS	0
		THE STATE OF ODISHA		//
232	WP(C)/0019947/2020	BOLANI THIKA MAZDOOR SANGHA	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0019948/2020	PADMANABHA DIGAL	SURYAKANTA DWIBEDI	//
		VS	VS	0
		SUPERINTENDENT OF POSTAL, PHULBANI POSTAL DIVISION		//
234	WP(C)/0019949/2020	BIMBADHAR SATPATHY	DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0019950/2020	AMIYA KUMAR BARIK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
236	WP(C)/0019951/2020	PATITAPABAN DUTTA DASH	B.S.TRIPATHY..I	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0019952/2020	PRAKASH CHANDRA JENA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
238	WP(C)/0019953/2020	ABHAYA KUMAR BARIK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0019954/2020	THE STATE OF ODISHA ALOK RANJAN BISWAL VS UNION OF INDIA	B.S.TRIPATHY..1 VS	// // ()
240	WP(C)/0019955/2020	MEGHA SARAF VS SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE PATNAGARH	S.K.JOSHI VS	// ()
241	WP(C)/0019956/2020	MANOJ KUMAR HOTA VS STATE OF ODISHA	H.K.ROUT VS	// ()
242	WP(C)/0019957/2020	RABIRATNA NAIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// ()
243	WP(C)/0019958/2020	SUJATA SARANGI VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// ()
244	WP(C)/0019959/2020	SUDHANSU SEKHAR PUROHIT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// ()
245	WP(C)/0019960/2020	MANOJ KUMAR MISHRA VS STATE OF ODISHA	H.K.ROUT VS	// ()
246	WP(C)/0019961/2020	MANOJ KUMAR SARANGI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()
247	WP(C)/0019962/2020	FAJAT KUMAR DAS VS STATE OF ODISHA	H.K.ROUT VS	// ()
248	WP(C)/0019963/2020	SATEESH CHANDRA KHAMARI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// ()
249	WP(C)/0019964/2020	MANORANJAN PANDA VS STATE OF ODISHA	H.K.ROUT VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0019965/2020	MANINI DEBATA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// O //
251	WP(C)/0019966/2020	RAHAS BIHARI ROUT VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// O //
252	WP(C)/0019967/2020	SMRUTI REKHA PRADHAN VS NAVODAYA VIDYALAYA SAMITI	SATYA SIVA SUNDAR MOHANTY VS	// O //
253	WP(C)/0019968/2020	M/S.SAMANTA AND SENAPATI TRADINGS PRIVATE LIMITED VS BANK OF BARODA	RAJENDRA KUMAR SAHOO VS	// O //
254	WP(C)/0019969/2020	SRIMATI HEMBRAM VS M/S.TATA IRON AND STEEL CO.LTD.	BHABANI SANKAR DAS VS	// O //
255	WP(C)/0019970/2020	ABHAYA KUMAR JENA VS COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	DAYANANDA MOHAPATRA VS	// O //
256	WP(C)/0019971/2020	SHIVA KUMAR PUROHIT VS STATE OF ODISHA	H.K.ROUT VS	// O //
257	WP(C)/0019972/2020	DAIPAYAN TRIPATHY @ NANDA VS HEADMASTER, GAJESWAR VIDYALAYA L.P.SCHOOL	SHUBHENDU KUMAR PARIDA VS	// O //
258	WP(C)/0019973/2020	SHIBA SANKAR GIRI VS STATE OF ODISHA	H.K.ROUT VS	// O //
259	WP(C)/0019974/2020	TAPAS KUMAR DAS VS PURI COOPERATIVE MILK PRODUCERS UNION LTD.	ARYA DASH VS	// O //
260	WP(C)/0019975/2020	UMESH CHANDRA SAHOO VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// O //
261	WP(C)/0019976/2020	DEEPAK KUMAR JUJHARSINGH	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA		//
262	WP(C)/0019977/2020	BIREN KUMAR MOHANTY	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0019978/2020	SATYANARAYAN BHOI	DEBENDRA DHAR	//
		VS	VS	0
		DIRECTOR,DIRECTORATE OF TREASURIES AND INSPECTION		//
264	WP(C)/0019979/2020	DIBAKAR MUDULI	ANTARYAMI SWAIN	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
265	WP(C)/0019980/2020	DINESH KUMAR MEHER	DEBENDRA DHAR	//
		VS	VS	0
		DIRECTOR DIRECTORATE OF TREASURIES AND INSPECTION		//
266	WP(C)/0019981/2020	STEEL AUTHORITY OF INDIA LTD.	JAGANATH PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0019982/2020	SAYED ABDUL HALIM	V.NARASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0019983/2020	MANAGING COMMITTEE OF SARASWATI SHISHU NIKETAN	SURDRESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0019984/2020	DILLIP KUMAR MISHRA	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0019985/2020	SUDARSAN BHOI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0019986/2020	BHABANI PRASAD MAJHI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0019987/2020	SIBA PRASAD MALLICK	PRASANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0019988/2020	STATE OF ODISHA BRAJA KISHORE PANDA VS PRINCIPAL SECRETARY TO GOVT.INDUSTRIES DEPTT.	GOPAL PRASAD JENA VS	// // ()
274	WP(C)/0019989/2020	ARTATRANA MALLICK VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// () //
275	WP(C)/0019990/2020	DHANURDHAR MUNI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// () //
276	WP(C)/0019991/2020	SUBHENDU KUMAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// () //
277	WP(C)/0019992/2020	DR. MANOJ KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// () //
278	WP(C)/0019993/2020	SANGHAMITRA PATTNAIK VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// () //
279	WP(C)/0019994/2020	GITANJALI ACHARYA VS VIGYAN BHARATI CHARITABLE TRUST	AVIJIT MISHRA VS	// () //
280	WP(C)/0019995/2020	DURGA PRASAD BEHERA VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// () //
281	WP(C)/0019996/2020	DEBASHISH DAS VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// () //
282	WP(C)/0019997/2020	DEBA NARAYAN PANIGRAHI VS CHAIRMAN-CUM-MD.,OSRTC PARIBAHAN BHAWAN	G.P.JENA VS	// () //
283	WP(C)/0019998/2020	SUBIJIT DASH VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0019999/2020	NAKUL SAHU VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// O //
285	WP(C)/0020000/2020	TAPAN KUMAR DHAL VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// O //
286	WP(C)/0020001/2020	GAJENDRA NATH PATI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// O //
287	WP(C)/0020002/2020	DR.ALOK PRASAD DAS VS FAKIR MOHAN UNIVERSITY	RAJEET ROY VS	// O //
288	WP(C)/0020003/2020	MINAKETAN SAHOO VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// O //
289	WP(C)/0020004/2020	GOVERNING BODY OF TRIVENI PLUS 2 ARTS VS STATE OF ODISHA	B.S.MISHRA VS	// O //
290	WP(C)/0020005/2020	JHADESWAR NAYAK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// O //
291	WP(C)/0020006/2020	PADMANAVA DAS VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// O //
292	WP(C)/0020007/2020	PUSPAKETAN PANDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// O //
293	WP(C)/0020008/2020	MALAYA RANJAN PATTNAIK VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// O //
294	WP(C)/0020009/2020	FIROJ NAYAK VS CHIEF ENGINEER MINOR IRRIGATION DEPARTMENT	SIDDHARTH GOUTAM DAS VS	// O //
295	WP(C)/0020010/2020	BISWAJIT KAR	RAMA CHANDRA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0020011/2020	NRUSINGH CHARAN NAYAK	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0020012/2020	SURENDRA NATH BEHERA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0020013/2020	SANGRAM KISHORE DAS	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0020014/2020	ANANDA KUMAR RANA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0020015/2020	BIDYADHAR BISWAL	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0020016/2020	SUJATA DAS	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0020017/2020	KALYANMAYEE SELF HELP GROUP, JALESWAR	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0020018/2020	UPENDRA KUMAR SAHOO	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0020019/2020	KALINGA IMPROVEMENT AND EDUCATIONAL TRUST	DEWIPRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0020020/2020	M/S.EVERTEX PROJECTS PVT.LTD	H.M.DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0020021/2020	TRILOCHAN SETH	GURU PRASAD PATTNAIK	//
		VS	VS	0

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307	WP(C)/0020022/2020	STATE OF ODISHA SANKARSAN MISHRA VS	GURU PRASAD PATTNAIK VS	// // ()
308	WP(C)/0020023/2020	STATE OF ODISHA AKSHAYA KUMAR RANA VS	GURU PRASAD PATTNAIK VS	// // ()
309	WP(C)/0020024/2020	STATE OF ODISHA JAGAJIBAN SAHU VS	GURU PRASAD PATTNAIK VS	// // ()
310	WP(C)/0020025/2020	STATE OF ODISHA KARUNAKAR PANDA VS	GURU PRASAD PATTNAIK VS	// // ()
311	WP(C)/0020026/2020	STATE OF ODISHA SIDHESWAR BRICK INDUSTRIES VS	DIPTI RANJAN BHOKTA VS	// // ()
312	WP(C)/0020027/2020	COLLECTOR, JAGATSINGHPUR DIPESH KU. PADHIHARI VS	GOPAL KRUSHNA MOHANTY VS	// // ()
313	WP(C)/0020028/2020	HI TECH MEDICAL COLLEGE AND HOSPITAL SARASWATI SHG VS	HARIPADA MOHANTY VS	// // ()
314	WP(C)/0020029/2020	STATE OF ODISHA JYOTI PRAKASH VS	SAILABALA JENA VS	// // ()
315	WP(C)/0020030/2020	STATE OF ODISHA KRITAN PRADHAN VS	JYOTIRMAYA GUPTA VS	// // ()
316	WP(C)/0020031/2020	STATE OF ODISHA ACHINTA KUMAR BEHERA VS	JYOTIRMAYA GUPTA VS	// // ()
317	WP(C)/0020032/2020	STATE OF ODISHA PURNA CHANDRA MANDAL VS	JYOTIRMAYA GUPTA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0020033/2020	SHASHANKA SHEKHAR JENA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// O //
319	WP(C)/0020034/2020	BIJAY RAZAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// O //
320	WP(C)/0020035/2020	SATYANANDA PATRA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// O //
321	WP(C)/0020036/2020	SHREEKANTA PANDA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// O //
322	WP(C)/0020037/2020	PADMALOCHAN BARIK VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// O //
323	WP(C)/0020038/2020	SATYANANDA BHADRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// O //
324	WP(C)/0020039/2020	KUNI PATRA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// O //
325	WP(C)/0020040/2020	DR.JAYANT KUMAR SAMAL VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// O //
326	WP(C)/0020041/2020	RAJANI SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// O //
327	WP(C)/0020042/2020	NALINIKANTA MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// O //
328	WP(C)/0020043/2020	SUSHANTA KUMAR PATRA VS STATE OF ODISHA	ANUPAM DASH VS	// O //
329	WP(C)/0020044/2020	SULOCHANA DEI	MANAS CHAND	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0020045/2020	BISWARANJAN DAS	DINABANDHU NAYAK	//
		VS	VS	0
		THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT		//
331	WP(C)/0020046/2020	BULU DAKUA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0020047/2020	BIPIN BIHARI PATRA	DINABANDHU NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0020048/2020	SURYA MADHAB ROUT	AMRIT K.MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0020049/2020	DIBYAKANTA PANIGRAHI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0020050/2020	SANDIPTA KISHORE PATNAIK	AMRIT K.MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0020051/2020	DR.SANDEEP BISWAL	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE DISTRICT FOREST OFFICER ATHAGARH		//
337	WP(C)/0020052/2020	ARVIND KUMAR SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0020053/2020	KASIFA BEGUM	PRADIPTA VARMA	//
		VS	VS	0
		BESARAT KHAN		//
339	WP(C)/0020054/2020	M/S. HINDUSTHAN BUILDERS	JASHOBANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0020055/2020	TRAILOKYANATH MOHARANA	K.C. SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0020056/2020	COMMISSIONER CUM SECRETARY S AND ME GAYATRI STONE CRUSHER VS STATE OF ODISHA	PARTHA MUKHERJI VS	// // ()
342	WP(C)/0020057/2020	KANAKLATA SUKHLA VS STATE OF ODISHA	K.C.SATAPATHY VS	// ()
343	WP(C)/0020058/2020	SAMBHUNATH SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// ()
344	WP(C)/0020059/2020	SUSANTA KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// ()
345	WP(C)/0020060/2020	PRAMOD KUMAR BINDHANI VS UNION OF INDIA	PRASANNA KUMAR PARHI VS	// ()
346	WP(C)/0020061/2020	PRAMOD KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// ()
347	WP(C)/0020062/2020	ANIL KUMAR SATAPATHY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// ()
348	WP(C)/0020063/2020	BINATA RASHMI NANDA VS STATE OF ODISHA	ASHOK PATTANAIK VS	// ()
349	WP(C)/0020064/2020	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// ()
350	WP(C)/0020065/2020	SACHIDANANDA DAS VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// ()
351	WP(C)/0020066/2020	BHARATIYA BIKASH PARISHAD VS PRINCIPAL SECRETARY TO GOVT.INDUSTRIES DEPTT.	G.P.JENA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0020067/2020	M/S. SMKR AND ASSOCIATE VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// O //
353	WP(C)/0020068/2020	KARTIKESWAR TUDU VS STATE OF ODISHA	M.PRATAP @ P.K.MOHAPATRA VS	// O //
354	WP(C)/0020069/2020	SUDHANSU BHUSAN MOHANTY VS TAHASILDAR-CUM-FIRST APPELLATE AUTHORITY, SORO	SUBHRANSU BHUSAN MOHANTY VS	// O //
355	WP(C)/0020070/2020	ASUTOSH SUBUDHI VS STATE OF ODISHA	P.K.RATH..I VS	// O //
356	WP(C)/0020071/2020	MANORANJAN MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// O //
357	WP(C)/0020072/2020	RABINDRA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// O //
358	WP(C)/0020073/2020	APARTI NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// O //
359	WP(C)/0020074/2020	SATYANARAYAN MISHRA VS THE STATE OF ODISHA	B.S.PANIGRAHI VS	// O //
360	WP(C)/0020075/2020	BHAGIRATHI OJHA VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// O //
361	WP(C)/0020076/2020	RAMESH CHANDRA PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// O //
362	WP(C)/0020077/2020	PRATAP PATTNAYAK VS STATE OF ODISHA	SASWAT DAS VS	// O //
363	WPCRL/0000074/2020	MAHESLAL AGRAWAL @ MAHESH KU.AGRAWAL	SUBHANTA KUMAR JOSHI	//O

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	WPCRL/0000075/2020	SURYANSH MODI	BIRAJA PRASANNA DAS	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, JAIPUR		//
365	WPCRL/0000076/2020	JITENDRA SINGH	LAXMI NARAYAN PATEL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
366	WPCRL/0000077/2020	SITANATH BEHERA	NIRANJAN LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0009569/2020	MUNNA KHAN	UNMESH CHANDRA JENA	TIHIDI /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0009570/2020	KAILASH SWAIN @ KAILASH CHANDRA SWAIN	ANIRADA JENA	JAIPUR ROAD /304 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0009571/2020	MADHAB CHANDRA DAS	SARATHI JYOTI MOHANTY	MADHUPATNA /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0009572/2020	SK. AFSAR ALLI	UNMESH CHANDRA JENA	BONTH /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0009573/2020	MANOJ BARIK	GANESH PRASAD SAMAL	CHOUDWAR /241 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0009574/2020	SANJUKTA @ SANJU SWAIN	JAYADEBE BEHERA	BALUGAON P.S. /140 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0009575/2020	SUKANT KISHOR DAKUA	JAYADEBA BEHERA	RANPUR /230 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0009576/2020	GORA BABU@ MD. ARIFUR RAHEMAN	UNMESH CHANDRA JENA	BONTH /97 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0009577/2020	STATE OF ODISHA PRAAVAKAR MALLIK VS	UNMESH CHANDRA JENA VS	// SINGLA /56 /2020 ()
376	ABLAPL/0009578/2020	STATE OF ODISHA SUNIL PRADHAN VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /111 /2020 ()
377	ABLAPL/0009579/2020	STATE OF ODISHA SANJAY KUMAR BEHERA VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /111 /2020 ()
378	ABLAPL/0009580/2020	STATE OF ODISHA MANOJ KUMAR NAYAK VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
379	ABLAPL/0009581/2020	STATE OF ODISHA DUSASAN SETHI VS	MOHENDRA KUMAR MOHAPATRO VS	// HANDAPA /176 /2020 ()
380	ABLAPL/0009582/2020	STATE OF ODISHA KHIROD MOHANTY VS	SOUBHAGYA SWAIN VS	// SALIPUR /254 /2020 ()
381	ABLAPL/0009583/2020	STATE OF ODISHA PURNA CHANDRA DASH VS	A.K.DASH VS	// SATYABADI /255 /2020 ()
382	ABLAPL/0009584/2020	STATE OF ODISHA ISAN SOREN VS	ABAKASH NANDA VS	// / /0 ()
383	ABLAPL/0009585/2020	STATE OF ORISSA REPRESENTED THROUGH SUPERINTENDENT OF POLICE RAJESH MOHANTY @ RAJESH KUMAR MOHANTY VS	VS	// BASELI SAHI PS /201 /2020 ()
384	ABLAPL/0009586/2020	STATE OF ODISHA PRATAP NAYAK VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /190 /2020 ()
385	ABLAPL/0009587/2020	STATE OF ODISHA BASANTI BEHERA MAJHI VS STATE OF ODISHA	U.C.MISHRA VS	// KOTOAGARH /34 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0009588/2020	RAJU GUPTA VS STATE OF ODISHA	RAJIV KU. MAHANTA VS	MOHANA /120 /2020 () //
387	ABLAPL/0009589/2020	GHADU @ RANU ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHENKANAL SADAR /452 /2019 () //
388	ABLAPL/0009590/2020	BHANDARI NAIK VS STATE OF ODISHA	S.K.MOHANTY VS	BHANJANAGAR /356 /2020 () //
389	ABLAPL/0009591/2020	TUNA BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	PURUSHOTTAMPUR /158 /2011 () //
390	ABLAPL/0009592/2020	BIDYADHAR SWAIN VS STATE OF ODISHA	S.P.DAS VS	CHANDIPUR /70 /2020 () //
391	ABLAPL/0009593/2020	ANNAPURNA RANA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BHOGRAI /172 /2020 () //
392	ABLAPL/0009594/2020	PRAHALLAD MOHARANA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /181 /2020 () //
393	ABLAPL/0009595/2020	PRAHALLAD MOHARANA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /180 /2020 () //
394	ABLAPL/0009596/2020	ARJUNA MOHARANA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	PANIKOILI /180 /2020 () //
395	ABLAPL/0009597/2020	KALANDI SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	PANIKOILI /179 /2020 () //
396	ABLAPL/0009598/2020	AKHIL CHANDRA SAHOO VS STATE OF ODISHA	H.S.MISHRA VS	JODA /91 /2020 () //
397	ABLAPL/0009599/2020	CHANDAN PRADHAN	SURYA NARAYAN MISHRA	MARINE PENTHAKATA /42 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0009600/2020	PRASANA CHHINARA @ PRASANNA KUMAR CHHINARA	CHHINARA	BIDANASI /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0009601/2020	LITU @ LALIT MOHAN PATSANI	SAROJ KUMAR PATEL	TANGI (KHURDA) /232 /2020
		VS	VS	()
		STATE		//
400	ABLAPL/0009602/2020	SUBASH KUMAR SAHOO	Lingaraj Sarangi	/ /0
		VS	VS	()
		HOME		//
401	ABLAPL/0009603/2020	PRABHASA SAMANTARAY @PRAVAS	RAKESH KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0009604/2020	KAILASH CHANDRA MAHALIK	Abhishek Dash	/ /0
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0009605/2020	GOPAL BEHERA @ GOPAL CHANDRA BEHERA	SUBRAT KUMAR DAS	SORO /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0009606/2020	LIPA DAS @ SUBRAT DAS	SURYA NARAYAN MISHRA	KUMBHARAPARA /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0009607/2020	SIMANCHAL BEHERA	SURYA NARAYAN MISHRA	MARINE PS ARAKHAKUDA /25 /2015
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0009608/2020	BIBEKANANDA MALLIK	PRAFULLA KU. BISWAL	PATTAMUNDAI /237 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0009609/2020	ABINASH PARIDA @ ABHINASHA PARIDA	JYOTIRMAYA SAHOO	KHURDA SADAR /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0009610/2020	KABI CHANDRA BISWAL	PANCHANAN PANIGRAHI	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0009611/2020	STATE OF ODISHA TULU NAIK @ JAGATA KABI VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /117 /2016 ()
410	ABLAPL/0009612/2020	STATE OF ODISHA SK. NEZAMUDDIN @ SK. PAPU VS	SATYA NARAYAN MISHRA VS	// BHADRAK RURAL /150 /2020 ()
411	ABLAPL/0009613/2020	STATE OF ODISHA GITANJALI DIXIT VS	SATYA NARAYAN MISHRA VS	// BASUDEVPUR /188 /2020 ()
412	ABLAPL/0009614/2020	STATE OF ODISHA LATA ROUT @ LATA MANJARI ROUT VS	SATYA NARAYAN MISHRA VS	// BASUDEVPUR /210 /2020 ()
413	ABLAPL/0009615/2020	STATE OF ODISHA PRADEEP KUMAR SENAPATI VS	S.K.NAYAK VS	// TIHIDI /280 /2020 ()
414	ABLAPL/0009616/2020	STATE OF ODISHA GOLAM ALI AKHTAR KHAN VS	SATYA NARAYAN MISHRA VS	// BHANDARIPOKHARI /118 /2020 ()
415	ABLAPL/0009617/2020	STATE OF ODISHA VASANTHA RAO VIJAYA NIRMALA @ V.V.NIRMALA VS	UMAKANTA BARIK VS	// BANDOMUNDA /82 /2020 ()
416	ABLAPL/0009618/2020	STATE OF ODISHA VASANTH RAO BALA BHASKAR PATNAIK @ B. BHASKAR VS	UMAKANTA BARIK VS	// BANDOMUNDA /82 /2020 ()
417	ABLAPL/0009619/2020	STATE OF ODISHA SUKA @ SHUKA @ SHUKA CHARAN MALLICK VS	UMAKANTA BARIK VS	// RAIBANIA /51 /2020 ()
418	ABLAPL/0009620/2020	STATE OF ODISHA MANUA @ MANOJ KUMAR MOHANTY VS	SATYA RANJAN MULIA VS	// JAGATPUR /306 /2020 ()
419	ABLAPL/0009621/2020	STATE OF ODISHA ABHIMANYU SWAIN VS	AVIRAM PATRA VS	// CUTTACK SADAR /344 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0009622/2020	SARAT KUMAR PATASANI@ SARAT PATASANI VS STATE OF ODISHA	S.P.DASH VS K.K.GAYA	DELANGA /102 /2017 (//
421	ABLAPL/0009623/2020	SANTOSH KUMAR PATASANI@ SANTOSH PATASANI VS STATE OF ODISHA	K.K.GAYA VS S.P.DASH	DELANGA /102 /2017 (//
422	ABLAPL/0009624/2020	KHIROD @ KSHIROD BAIRIGANJAN VS STATE OF ODISHA	S.P.DASH VS K.K.GAYA	DELANGA /102 /2017 (//
423	ABLAPL/0009625/2020	RASMI RANJAN BAIRIGANJAN VS STATE OF ODISHA	K.K.GAYA VS SURYAKANTA DWIBEDI	DELANGA /102 /2017 (//
424	ABLAPL/0009626/2020	BHAGABATA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS SUKANTA KUMAR DALAI	BHOGRAI /171 /2020 (//
425	ABLAPL/0009627/2020	SEKHAR NALLA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS SUKANTA KUMAR DALAI	NARAYANPATNA /77 /2020 (//
426	ABLAPL/0009628/2020	SEKHAR NALLA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS MAHES DAS	NARAYANPATNA /27 /2020 (//
427	ABLAPL/0009629/2020	ADHIKARI SETHI VS STATE OF ODISHA	MAHES DAS VS JULU KHANSAMA	PATTAMUNDAI /292 /2020 (//
428	ABLAPL/0009630/2020	HRUDANANDA PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS PABITRA KUMAR NAYAK	/ /0 (//
429	ABLAPL/0009631/2020	PRAKASH RAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS KARUNAKAR GAYA	BIRMITRAPUR /111 /2020 (//
430	ABLAPL/0009632/2020	UMAKANTA SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS P.R.CHHATOI	SORO /178 /2020 (//
431	ABLAPL/0009633/2020	PABITRA SWAIN	P.R.CHHATOI	BALIPATNA /236 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0009634/2020	KANCHAN JAISWAL	AJIT KUMAR ROUT	JHARSUGUDA /438 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0009635/2020	S.JAFFAR @SHAIK JAFFAR	BHARAT JALLI	JENAPUR /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0009636/2020	KISHORE BEHERA @ KESORA BEHERA	SURYAKANTA DWIBEDI	RANPUR /265 /2019
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0009637/2020	SNEHALATA BEHERA	SANTOSH KUMAR DWIVEDY	SORO /251 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0009638/2020	SRIKANTA KUMAR PRADHAN	JULU KHANSAMA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0009639/2020	SUBASH CHANDRA BEHERA	ARUN KUMAR BUDHIA	OUPADA /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0009640/2020	ATAL NAIK	P.R.SINGH	DHENKANAL SADAR /302 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0009641/2020	PRADYUMNA KUMAR MANASINGH	H.N.MOHAPATRA	KANAS /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0009642/2020	BANALATA PARIDA	S.K.SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0009643/2020	UPENDRA MOHANTY	PRASANTA KUMAR SAHOO	PURUNAKOTE /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0009644/2020	NIRAKAR SWAIN	H.N.MOHAPATRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0009645/2020	STATE OF ODISHA ALOK NAIK VS	BIBHUTI RANJAN MOHANTY VS	// ANGUL TOWN /905 /2020 ()
444	ABLAPL/0009646/2020	STATE OF ODISHA NARI @ SATYAPRAKASH JENA VS	TAPAN JYOTI PANI VS	// BALIAPAL /304 /2019 ()
445	ABLAPL/0009647/2020	STATE OF ODISHA LAXMIKANTACHOTRAY VS	SANTANU KUMAR SARANGI VS	// / /0 ()
446	ABLAPL/0009648/2020	STATE OF ODISHA MADHUSUDAN MAHANTA VS	PRASANTA KUMAR SAHOO VS	// GHATAGAON /89 /2020 ()
447	ABLAPL/0009649/2020	STATE OF ODISHA SK. MASKUR VS	AMULYA RATNA PANDA VS	// BINJHARPUR /207 /2020 ()
448	ABLAPL/0009650/2020	STATE OF ODISHA SRIDHAR MOHANTY VS	ANIRUDHA DAS VS	// / /0 ()
449	ABLAPL/0009651/2020	STATE OF ODISHA SUSHANT KUMAR MAJHI VS	A.K.DASH VS	// SINDHIKELA PS /93 /2020 ()
450	ABLAPL/0009652/2020	STATE OF ODISHA PRAPHULA DIGAL VS	ANIRUDHA DAS VS	// DARINGBADI /109 /2018 ()
451	ABLAPL/0009653/2020	STATE OF ODISHA BISWAJIT SWAIN VS	AJAYA KUMAR PRADHAN VS	// GOBINDAPUR /1 /2017 ()
452	ABLAPL/0009654/2020	STATE OF ODISHA DIBENDU BIKAS JENA @ BALIA VS	DIBYAJYOTI SAHOO VS	// KAMARDA /109 /2019 ()
453	ABLAPL/0009655/2020	STATE OF ODISHA RAHUL MAHALIK @ DUBA @ BHARAT MAHANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// TIHIDI /429 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0009656/2020	GUGULA @ GYANA @ GYANENDRA MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	AUL /162 /2013 () //
455	ABLAPL/0009657/2020	PARIKSHITA PADHAN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	/ /0 () //
456	ABLAPL/0009658/2020	BALARAM PRADHAN VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	KANAS /109 /2020 () //
457	ABLAPL/0009659/2020	SUKANTA MALLICK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /212 /2020 () //
458	ABLAPL/0009660/2020	HEMANTA MALLICK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /212 /2020 () //
459	ABLAPL/0009661/2020	LIPIKA SAMAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BASUDEVPUR /112 /2020 () //
460	ABLAPL/0009662/2020	KIRTAN MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /108 /2020 () //
461	ABLAPL/0009663/2020	JAYA CHOUHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /151 /2020 () //
462	ABLAPL/0009664/2020	SRIKRUSHNA BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	OUPADA /60 /2020 () //
463	ABLAPL/0009665/2020	VIKASH @ BIKASH KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	TANGARPALI /149 /2020 () //
464	ABLAPL/0009666/2020	SARBESWAR MEHER VS STATE OF ODISHA	SISIR DAS VS	LOISINGHA(BOLANGIR) /238 /2020 () //
465	ABLAPL/0009667/2020	MUNA SAHOO	BISWAJIT NAYAK	TANGARPALI /149 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0009668/2020	SHEIKH SARFUDDIN	BIJAYA KUMAR RAGADA	BASUDEVPUR /201 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0009669/2020	RANJIT RAY	DEEPAK R. PARIDA	KENDRAPARA /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0009670/2020	BISHAL BEHERA	BIJAYA KUMAR RAGADA	HIRAKUD /64 /2018
		VS	VS	()
		STATE OF ORISSA		//
469	ABLAPL/0009671/2020	RANJAN PATRA @ RAJA	RAJESH KUMAR PATNAIK	TIRTOL /301 /2018
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0009672/2020	BIKASH BHAGAT @ CHOTA BIKASH	BISWAJIT NAYAK	TANGARPALI /149 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0009673/2020	ABHIMANYU @ AVIMANYU JENA	ABHIJIT DAS	BHANDARIPOKHARI /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0009674/2020	LIPUNI @ NITU SINGH	JANAKI KANTA MAHAPATRA	TALABANIA /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0009675/2020	MURALIDHAR DAS	DURGA PRASAD DHAL	AIR FIELD P.S. /125 /2020
		VS	VS	()
		STATE OF ORISSA		//
474	ABLAPL/0009676/2020	JAYADEV BAL	DURGA PRASAD DHAL	/ /0
		VS	VS	()
		STATE OF ORISSA		//
475	ABLAPL/0009677/2020	JAYA CHOUHAN	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /306 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0009678/2020	JHUNA PRADHAN	JANGYA PRAKASH PARIDA	JODAPADAR /91 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0009679/2020	STATE OF ODISHA SANGHAMITRA DAS VS	SHIB SHANKAR MOHANTY VS	// BHUBANESWAR VIGILANCE /23 /2020 ()
478	ABLAPL/0009680/2020	STATE OF ODISHA (VIGILANCE) ANKIT KHANDELWAL VS	L.N.RAYATSINGH VS	// BARIPADA TOWN /271 /2014 ()
479	ABLAPL/0009681/2020	STATE OF ODISHA NITYANANDA MOHANTY VS STATE OF ODISHA	D.GOCHHAYAT VS	// BHADRAK RURAL /429 /2020 () //

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MISC CASES FILED on :17/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	62/2020 STREV/27/2020	M/S. RAJATRAJ ENTERPRISES-MP	DAMODAR PATI
2	63/2020 STREV/27/2020	M/S. RAJATRAJ ENTERPRISES-MP	DAMODAR PATI
3	68/2020 RFA/54/2007	GANESH PR.BHAGAT-MP	M/S.SOUMYA MISHRA,E.A.AGARWAL,N.SHARMA,G.N
4	135/2020 TRP(C)/131/2020	SEEMA@ DIPTI AGARWAL-MP	BRUNDBAN ROUT
5	348/2020 RSA/11/2008	NILIMA DEY-MP	M/S.S.P.MISRA
6	349/2020 RSA/11/2008	NILIMA DEY-MP	M/S.S.P.MISRA
7	350/2020 RSA/171/2020	GITANJALI PATRA-MP	S.S.RAO
8	351/2020 RSA/171/2020	GITANJALI PATRA-MP	S.S.RAO
9	352/2020 RSA/171/2020	GITANJALI PATRA-MP	S.S.RAO
10	353/2020 RSA/175/2020	JASMINE PATNAIK-MP	DEBENDRA KUMAR SAHOO 1
11	420/2020 CRLREV/350/2020	RASHMIRANJAN PRADHAN-MP	BISWAJIT NAYAK
12	449/2020 CMP/457/2020	SANJU NAYAK-MP	JAYAJIT PANDA
13	756/2020 BLAPL/5598/2020	NIRMALA BISWAL-MP	BIDYADHAR MANASINGH
14	757/2020 BLAPL/127/2020	BIDYADHAR BAGH-MP	DHIRENDRA KUMAR MOHAPATRA
15	758/2020 BLAPL/4940/2020	ABHIMANYU DASH-MP	MANORANJAN PADHY
16	759/2020 BLAPL/9447/2019	PRAMOD BEHERA-MP	M/S AMULYA RATNA PANDA
17	761/2020 BLAPL/7433/2019	SATISH SINGH-MP	DIPTI RANJAN BHOKTA
18	762/2020 BLAPL/3480/2020	SILU MAJHI-MP	AKSHAYA KUMAR SAHOO
19	763/2020 BLAPL/4916/2020	JITENDRA PANGI-MP	SACHIDANANDA DASH
20	764/2020 BLAPL/3792/2019	VOLUROTHU RAVI-MP	D.P.DHAL
21	790/2020 CRLMC/1254/2020	HEMANTA KUMAR PRADHAN-MP	H.N.MOHAPATRA
22	791/2020 CRLMC/1255/2020	BINODINI PANDA-MP	GOURI KUMAR RATH
23	792/2020 CRLMC/1256/2020	MANAS RANJAN SAHOO-MP	SANTANU KU.SARANGI
24	793/2020 CRLMC/1258/2020	SAMUEL EKKA-MP	SANTANU KUMAR SARANGI
25	794/2020 CRLMC/1259/2020	JAGA ROUT@CHITA RANJAN ROUT-MP	GOPAL KRUSHNA MOHANTY
26	795/2020	SANTOSH MAJHI-MP	PRAVAT KUMAR MOHANTY

27	CRLMC/1260/2020 796/2020	RANI ITEESRI MOHAPATRA-MP	DIPTI RANJAN BHOKTA
28	CRLMC/1261/2020 851/2020	SANJIT RAY-MP	MR.SAMARENDRA MOHANTY
29	CRLA/712/2016 852/2020	BHAGABATA BINDHANI-MP	M/S.NIRANJAN LENKA
30	CRLA/601/2014 853/2020	PRAVATI DIGAL-MP	M/S.AMULYA RATNA PANDA
31	CRLA/400/2017 854/2020	DULESWAR APAT-MP	PULAKESH MOHANTY
32	CRLA/313/2017 855/2020	SOMANATH DAS@PAPU DA-MP	M/S.BIJAYA KUMAR RAGADA
33	CRLA/459/2014 926/2020	DIGAMBAR NAYAK-MP	PRADEEP KUMAR MISHRA
34	MACA/1041/2018 927/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBHA BIKASH PANDA
35	MACA/354/2020 928/2020	NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
36	MACA/585/2020 929/2020	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
37	MACA/586/2020 930/2020	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
38	MACA/587/2020 931/2020	M/S NEW INDIA ASSURANCE CO.LTD.-MP	G.C.SAMANTRAY
39	MACA/565/2020 981/2020	THE UTKAL UNIVERSITY,VICE CHANCELLOR-MP	GURU PRASAD MOHANTY
40	WA/482/2020 982/2020	THE UTKAL UNIVERSITY,VICE CHANCELLOR-MP	GURU PRASAD MOHANTY
41	WA/482/2020 983/2020	DILLIP KUMAR BHUE-MP	ARJUNA CHARANA BEHERA
42	WA/483/2020 984/2020	DILLIP KUMAR BHUE-MP	ARJUNA CHARANA BEHERA
43	WA/483/2020 985/2020	AMRITA SAHU-MP	ASHOK KUMAR BEHERA
44	WA/487/2020 986/2020	GOVERNING BODY OF BIREN MITRA MEMORIAL WOMEN'S COLLEGE-MP	MAHARAJA KUMAR DASH
45	WA/351/2020 987/2020	STATE OF ODISHA-MP	A.G.A.
46	WA/478/2020 988/2020	STATE OF ODISHA-MP	A.G.A.
47	WA/478/2020 989/2020	STATE OF ODISHA-MP	A.G.A.
48	WA/479/2020 990/2020	STATE OF ODISHA-MP	A.G.A.
49	WA/479/2020 9197/2020	JAYAGOPAL NAIK-MP	PRAHALLADA SAHU
50	WP(C)/19847/2020 9198/2020	CHITTARANJAN NAYAK-MP	JAYAJIT PANDA
51	WP(C)/19855/2020 9200/2020	MALAY KRUSHNA PRADHAN-MP	SIBA PRASAD PATRA
52	WP(C)/19876/2020 9201/2020	BRAJA MOHAN MISHRA-MP	TRILOCHAN NANDA
53	WP(C)/19878/2020 9202/2020	SURESH CHAND JAIN-MP	SREEJIT MOHANTY
54	WP(C)/19882/2020 9203/2020	RABATI MAHANTA-MP	BHABANI SANKAR DAS
55	WP(C)/19890/2020 9204/2020	RANJIT PATRA-MP	PRADEEP KUMAR DAS
56	WP(C)/19904/2020 9205/2020	ASIT KU.NAYAK-MP	M/S.SUSANTA KU.MISHRA, M/S.SANATAN DAS
57	WP(C)/11807/2012 9206/2020	SUBASINI BARAD-MP	M/S.JAYADEBA BEHERA
	WP(C)/3327/2019		

58	9207/2020 WP(C)/19908/2020	BIJAY KUMAR PANIGRAHI-MP	DILLIP KUMAR MOHAPATRA
59	9208/2020 WP(C)/15840/2020	PUNYADARSAN SAHOO-MP	BIPLAB MOHANTY
60	9209/2020 WP(C)/19917/2020	M/S UTKAL STONE WORKS-MP	SRINIVAS MOHANTY
61	9210/2020 WP(C)/19938/2020	GOPAMANI PANIGRAHI-MP	BIDYADHAR PRADHAN
62	9211/2020 WP(C)/19944/2020	RAJAT KUMAR SWAIN-MP	M/S. P. BEHERA
63	9212/2020 WP(C)/19946/2020	RAMCHANDRA SAMAL-MP	SRIKANTA MAHUNTA
64	9213/2020 WP(C)/19947/2020	BOLANI THIKA MAZDOOR SANGHA-MP	RAMDAS ACHARY
65	9214/2020 WP(C)/4005/2020	P.DURGA PRASAD RAO-MP	PRASANTA KUMAR MISHRA
66	9215/2020 WP(C)/19950/2020	AMIYA KUMAR BARIK-MP	SUBASH CHANDRA PUSPALAKA
67	9216/2020 WP(C)/19951/2020	PATITAPABAN DUTTA DASH-MP	B.S.TRIPATHY..1
68	9217/2020 WP(C)/19084/2020	BIJAYA KUMAR BEHURIA-MP	PRASANTA KUMAR MISHRA
69	9218/2020 WP(C)/19953/2020	ABHAYA KUMAR BARIK-MP	SUBASH CHANDRA PUSPALAKA
70	9219/2020 WP(C)/19954/2020	ALOK RANJAN BISWAL-MP	B.S.TRIPATHY..1
71	9220/2020 WP(C)/19085/2020	P.DURGA PRASAD RAO-MP	PRASANTA KUMAR MISHRA
72	9221/2020 WP(C)/19961/2020	MANOJ KUMAR SARANGI-MP	RAMA KRISHNA BISOI
73	9222/2020 WP(C)/19967/2020	SMRUTI REKHA PRADHAN-MP	SATYA SIVA SUNDAR MOHANTY
74	9223/2020 WP(C)/19968/2020	M/S.SAMANTA AND SENAPATI TRADINGS PRIVATE LIMITED	DEBENDRA KUMAR SAHOO
75	9224/2020 WP(C)/19969/2020	SRIMATI HEMBRAM-MP	BHABANI SANKAR DAS
76	9225/2020 WP(C)/19970/2020	ABHAYA KUMAR JENA-MP	DAYANANDA MOHAPATRA
77	9226/2020 WP(C)/19976/2020	DEEPAK KUMAR JUJHARSINGH-MP	SUKANTA KUMAR DALAI
78	9227/2020 WP(C)/19981/2020	STEEL AUTHORITY OF INDIA LTD.-MP	JAGANATH PATNAIK
79	9228/2020 WP(C)/19983/2020	MANAGING COMMITTEE OF SARASWATI SHISU VIDYA MANDAL	DARSHAN NARAYAN RATH
80	9229/2020 WP(C)/19986/2020	BHABANI PRASAD MAJHI-MP	PRAFULLA KUMAR RATH
81	9230/2020 WP(C)/19987/2020	SIBA PRASAD MALLICK-MP	PRASANTA KUMAR MISHRA
82	9231/2020 WP(C)/19988/2020	BRAJA KISHORE PANDA-MP	GOPAL PRASAD JENA
83	9232/2020 WP(C)/6645/2015	GIRIDHARI SAMAL-MP	M/S.DEBENDRA MOHANTA
84	9233/2020 WP(C)/19781/2020	RAMESH CHANDRA MOHAPATRA-MP	B.S.PANIGRAHI
85	9234/2020 WP(C)/19989/2020	ARTATRANA MALLICK-MP	BISWABIHARI MOHANTY
86	9235/2020 WP(C)/7285/2020	SUMIT KUMAR SAHU-MP	NIRANJAN LENKA
87	9236/2020 WP(C)/7287/2020	PRABHAT RANJAN PANDA-MP	M/S.NIRANJAN LENKA
88	9237/2020 WP(C)/19993/2020	SANGHAMITRA PATTNAIK-MP	B.S.TRIPATHY..1
89	9238/2020	DURGA PRASAD BEHERA-MP	B.S.TRIPATHY..1

90	WP(C)/19995/2020 9239/2020	GITANJALI ACHARYA-MP	AVIJIT MISHRA
91	WP(C)/19994/2020 9240/2020	KEDARASWAR BEHERA-MP	M/S.KALPATARU MISHRA
92	WP(C)/12160/2019 9241/2020	DEBASHISH DAS-MP	B.S.TRIPATHY..1
93	WP(C)/19996/2020 9242/2020	UTKAL SUPPLIERS, GANJAM-MP	M/S.N.K.HOTTA,S.K.MOHARANA, MR.S.K.DALAI
94	WP(C)/17598/2020 9243/2020	BENUDHAR DAS-MP	AMITAV TRIPATHY
95	WP(C)/18779/2020 9244/2020	SUBIJIT DASH-MP	B.S.TRIPATHY..1
96	WP(C)/19998/2020 9245/2020	GOPINATH DASH-MP	TUNA SAHU
97	WP(C)/15105/2020 9246/2020	DR.TRIBIKRAM DEBATA-MP	V.NARASINGH
98	WP(C)/8460/2020 9247/2020	TAPAN KUMAR DHAL-MP	B.S.TRIPATHY..1
99	WP(C)/20000/2020 9248/2020	DR.TRIBIKRAM DEBATA-MP	AVIJIT MISHRA
100	WP(C)/8460/2020 9249/2020	RANJAN KU.PANDA-MP	M/S.AVIJIT MISHRA
101	WP(C)/5102/2014 9250/2020	M/S.SREE METALIKS LTD.-MP	M/S.SATYAJIT MOHANTY
102	WP(C)/4952/2018 9251/2020	MINAKETAN SAHOO-MP	B.S.TRIPATHY..1
103	WP(C)/20003/2020 9252/2020	PADMANAVA DAS-MP	B.S.TRIPATHY..1
104	WP(C)/20006/2020 9253/2020	MALAYA RANJAN PATTNAIK-MP	B.S.TRIPATHY..1
105	WP(C)/20008/2020 9254/2020	NRUSINGH CHARAN NAYAK-MP	B.S.TRIPATHY..1
106	WP(C)/20011/2020 9255/2020	SANGRAM KISHORE DAS-MP	B.S.TRIPATHY..1
107	WP(C)/20013/2020 9256/2020	BIDYADHAR BISWAL-MP	B.S.TRIPATHY..1
108	WP(C)/20015/2020 9257/2020	M/S.EVERTEX PROJECTS PVT.LTD-MP	H.M.DHAL
109	WP(C)/20020/2020 9258/2020	PRADOSH KU.MISHRA-MP	M/S.SUBASH CH.PUSPALAKA
110	WP(C)/20788/2013 9259/2020	JAGAJIBAN SAHU-MP	GURU PRASAD PATTNAIK
111	WP(C)/20024/2020 9260/2020	BIRAT CHANDRA DAGARA-MP	AVIJIT PATNAIK
112	WP(C)/17649/2020 9261/2020	SARASWATI SHG-MP	HARIPADA MOHANTY
113	WP(C)/20028/2020 9262/2020	NABIN KUMAR PATEL-MP	DURGESH NARAYAN RATH
114	WP(C)/14636/2020 9263/2020	BIKRAM CH.MOHAPATRA-MP	P.C.ACHARYA
115	WP(C)/2562/2016 9264/2020	SUPRABHA PADHAN-MP	M/S.SANTOSH KUMAR NANDA
116	WP(C)/22307/2019 9265/2020	DOLAMANI RANA-MP	M/S.SANTOSH KUMAR NANDA
117	WP(C)/22308/2019 9266/2020	MANOJ KU.PATEL-MP	M/S.SANTOSH KU.NANDA
118	WP(C)/22306/2019 9267/2020	BIJAY RAZAK-MP	KRISHNA CHANDRA SAHU
119	WP(C)/20034/2020 9268/2020	GUNKAR CHARITABLE TRUST-MP	KHIROD K.ROUT
120	WP(C)/19726/2020 9269/2020	BIPLAB SAMANTARAY-MP	PRAFULLA KUMAR RATH
	WP(C)/15361/2020		

121	9270/2020 WP(C)/20039/2020	KUNI PATRA-MP	SUSANTA KUMAR DASH
122	9271/2020 WP(C)/20041/2020	RAJANI SAHOO-MP	RASHMI KANTA ACHARYA
123	9272/2020 WP(C)/20043/2020	SUSHANTA KUMAR PATRA-MP	ANUPAM DASH
124	9273/2020 WP(C)/20046/2020	BULU DAKUA-MP	KRISHNA CHANDRA SAHU
125	9274/2020 WP(C)/20048/2020	SURYA MADHAB ROUT-MP	AMRIT K.MISHRA
126	9275/2020 WP(C)/20049/2020	DIBYAKANTA PANIGRAHI-MP	ARUN KUMAR PATRA
127	9276/2020 WP(C)/20050/2020	SANDIPTA KISHORE PATNAIK-MP	AMRIT K.MISHRA
128	9277/2020 WP(C)/20051/2020	DR.SANDEEP BISWAL-MP	ASHIS KUMAR MISHRA
129	9278/2020 WP(C)/20052/2020	ARVIND KUMAR SAHU-MP	ARUN KUMAR PATRA
130	9279/2020 WP(C)/20056/2020	GAYATRI STONE CRUSHER-MP	PARTHA MUKHERJI
131	9280/2020 WP(C)/20059/2020	SUSANTA KUMAR DASH-MP	BIRAJA PRASANNA SATAPATHY
132	9281/2020 WP(C)/20060/2020	PRAMOD KUMAR BINDHANI-MP	PRASANNA KUMAR PARHI
133	9282/2020 WP(C)/20061/2020	PRAMOD KUMAR DASH-MP	BIRAJA PRASANNA SATAPATHY
134	9283/2020 WP(C)/20062/2020	ANIL KUMAR SATAPATHY-MP	BIRAJA PRASANNA SATAPATHY
135	9284/2020 WP(C)/20064/2020	RANJAN KUMAR SAHOO-MP	BIRAJA PRASANNA SATAPATHY
136	9285/2020 WP(C)/20063/2020	BINATA RASHMI NANDA-MP	ASHOK PATTANAIK
137	9286/2020 WP(C)/20065/2020	SACHIDANANDA DAS-MP	BIRAJA PRASANNA SATAPATHY
138	9287/2020 WP(C)/20067/2020	M/S. SMKR AND ASSOCIATE-MP	ANJAN KUMAR BISWAL
139	9288/2020 WP(C)/20068/2020	KARTIKESWAR TUDU-MP	M.PRATAP @ P.K.MOHAPATRA
140	9289/2020 WP(C)/20070/2020	ASUTOSH SUBUDHI-MP	P.K.RATH..I
141	9290/2020 WP(C)/20074/2020	SATYANARAYAN MISHRA-MP	B.S.PANIGRAHI
142	9291/2020 WP(C)/20077/2020	PRATAP PATTNAYAK-MP	SASWAT DAS
143	558/2020 FAO/375/2020	CHENAI BAI BARIHA-MP	
144	559/2020 FAO/165/2020	TARA REDDY-MP	
145	560/2020 FAO/339/2020	ABINASH SINGH-MP	
146	561/2020 FAO/333/2020	SEBATI SUNANI-MP	
147	562/2020 FAO/240/2020	PINKI BARMAN-MP	
148	563/2020 FAO/380/2020	MILI RAO-MP	
149	703/2020 ABLAPL/2024/2020	RAJANI KANTA DAS-MP	
150	704/2020 ABLAPL/7473/2020	JAGANNATH KARAN-MP	
151	705/2020 ABLAPL/231/2020	NANDITIA DASH-MP	
152	760/2020	MAHADEV SAHU-MP	

153	BLAPL/4896/2019 788/2020 CRLMC/849/2020	SIBANI PRASAD PANDA @ SHIBANI PRASAD PANDA @SIBANI-MP
154	789/2020 CRLMC/850/2020	SIBANI PRASAD PANDA@SHIBANI PRASAD PANDA@SIBANI-MP